

"इन चयनित सभी उम्मीदवारों हैं सूचना दी जाती है कि (क) जन्म तिथि, (ख) शैक्षणिक योग्यता (स्नातक और सूचना प्रौद्योगिकी दोनों), (ग) जाति की स्थिति (एससी/एसटी/ओबीसी उम्मीदवारों के मामले में) और (घ) दिव्यांगता की स्थिति (दिव्यांग व्यक्तियों-पीडब्ल्यूडी के मामले में) के समर्थन में अपने प्रमाणपत्रों/दस्तावेजों की ज़िम्मेदार प्रतियां महाप्रबंधक, भारतीय रिजर्व बैंक सर्विसेज़ बोर्ड, भारतीय रिजर्व बैंक बिल्डिंग, तीसरी मंजिल, मुंबई सेंट्रल रेलवे स्टेशन के सामने, बायकुला, मुंबई 400008 को कूरियर/स्पीड पोस्ट द्वारा भेजें ताकि यह 10 जनवरी 2011 तक बोर्ड कार्यालय में पहुंच जाए।

इन सभी सूचीबद्ध उम्मीदवारों से अनुरोध है कि वे नीचे दिए गए संबंधित प्रोफार्मा का प्रिंट आउट ले लें और विधिवत भरकर उपर्युक्त प्रमाण-पत्रों की प्रतियों के साथ 10 जनवरी 2011 तक उपरोक्त पते पर जमा करें।

(i) सामान्य/ओबीसी/एससी/एसटी/पीडब्ल्यूडी वर्ग उम्मीदवारों - साक्षात्कन फॉर्म की 5 प्रतियां और बायोडेटा

(ii) अन्य पिछड़ा वीबी वर्ग उम्मीदवारों - उपर्युक्त (i) के अतिरिक्त, अन्य पिछड़ा वर्ग घोषणा मूल और निर्धारित प्रारूप के अनुसार नवीनतम ओबीसी जाति प्रमाण पत्र की एक प्रति

(iii) एससी/एसटी उम्मीदवारों - उपर्युक्त (i) के अतिरिक्त, नवीनतम एससी-एसटी जाति प्रमाणपत्र निर्धारित प्रारूप में

सभी उम्मीदवारों को यथासमय साक्षात्कार स्थल और तारीख के बारे में व्यक्तिगत रूप से सूचित किया जाएगा।

भारतीय रिज़र्व बैंक सर्विसेज़ बोर्ड
दिनांक: 15 दिसंबर 2010
कार्यकारी प्रशिक्षु (अनुबंध आधार पर) – परिणाम सूची

अहमदाबाद

1101 - 901374 901375 901382 901425 901518
 901647 901651 901956 902036 902161
1105 - 900820
1107 - 900589 900840 901013

आइजोल

3301 - 900003

बंगलूरु

1201 - 902746
1203 - 903027 903070 903074
1205 - 901163 901281 902080
1207 - 900159 900540 900828 901479 902421
 902605
1211 - 903481
1217 - 903475
1223 - 903469

भोपाल

1301 - 902535 902595 902618 902840 903034
1303 - 902694
1305 - 900788 900876 900886 900941 900947
 901266 901658 901686 902132 902265
1307 - 900089 900090 900342 900414 900487
 901215 901355 901488 901731 901839

भुवनेश्वर

1401 - 902174 902261 902265 902288 902379
 902419 902607 902640 902869 902871
1403 - 902429 902465 902492 902584 902687
1405 - 900879 900893 900909 900936 901005
 901028 901186 901256 901454 901720
 901813 901935
1407 - 900100 900126 900390 900608 900654
 901350 901488 901638 901658 902037
1417 - 903068
1437 - 903081

चंडीगढ़

1601 - 902196 902317 902465 902657
1603 - 902426 902855
1605 - 900850 900901
1607 - 900013 900035 900123 900231 900491
 900568 900593 900706 900724 900950
 901012 901025 901051 901117 901371
 901375 901379 901404 901748

चेन्नई

1701 - 902839 903233 903297
1705 - 900808 900918 900942 901114 901121

901149 901858 902103 902272 902295
1707 - 900462 901939 902162
1715 - 903881

गुवाहाटी

1803 - 900474 900534 900626
1805 - 900118

हैदराबाद

1901 - 904768 904770 904886
1905 - 901533 901583 901838 902171 902590
902650 902662
1907 - 900086 900221 900272 900438 900646
901258 901329 902390 902827 903776
903912
1923 - 906547
1937 - 906564

इम्फाल

3401 - 900136

ईटानगर

3503 - 900020

जयपुर

2001 - 902209 902794 902830 903205
2003 - 902345 902351 902369 902610 902729
903594
2005 - 900725 900733 900785 900800 900839
901053 901113 901127 901354 901911
902036 902099 902144 902145
2007 - 900002 900041 900042 900064 900119
900145 900155 900175 900296 900359
900386 900400 900402 900462 900568
900627 900678 900875 900953 901016
901049 901164 901255 901634 901826
901864

जम्मू

2107 - 900004 900096 900154 900156 900339

कानपुर

2201 - 900893
2205 - 900228 900375 900528
2207 - 900014 900040 900083 900597

कोच्चि

2305 - 900476 900564 900778 900952 90097

901127
2307 - 900156 901209
2337 - 901600

कोलकाता

1501 - 903160 903211 903263 903310 903708
903945 904024 904155
1503 - 903570 903665
1505 - 901312 901375
1507 - 900017 900043 900148 900283 900288
900514 900696 900755 900808 900847
900967 901418 901446 901562 901632
902041 902166 902403 902558 903069

लखनऊ

2401 - 901773 901790 901818 901921 901937
902057 902095 902143 902145 902187
2405 - 900604 900613 900629 900691 900721
900734 900896 900904 900909 900971
901082 901092 901158 901300 901390
901583
2407 - 900016 900034 900057 900102 900116
900262 900265 900277 900286 900315
900424 900426 900482 900507 900552
900938 900947 900988 901008 901019
901120 901136 901223 901375 901396
901507 901527 901544 901631 901680
901697 901721
2425 - 902658
2427 - 902657

मुंबई

2501 - 903350 903664 903686 903697 904360
2503 - 903758 903768 903784 903789
2505 - 901199 902098
2507 - 900056 900110 900302 900675 901017
901326 901710 901769 901826 901885
902487 902512 902696
2535 - 904714
2537 - 904713

नागपुर

2601 - 901247 901290 901304 901371 901535
901625 901743 901977 902003 902198
902203
2603 - 901644
2605 - 900646 900803
2607 - 900072 900117
2615 - 902473
2627 - 902454 902455
2631 - 902484

नई दिल्ली

2701 - 907835 907871 907878 907880 908216
908297 908359 908368 908373 908408
908465 908561 908573 909510 909634
909670 909723 909947 910054 910160
910387
2703 - 908731 908749 908762 908784 908821
908829 908832 909333
2705 - 902890 902918 902988 903015 903049
903070 903080 903122 903254 903293
903296 903351 903352 903395 903446
903570 903598 903652 903954 904199
904409 904592 904784 904960 905037
905246 905398 905563 905635 905935
906748 907051 907457 907573
2707 - 900210 900236 900259 900293 900487
900502 900524 900530 900590 900660
900682 900915 900974 901038 901263
901689 901739 901795 901809 901864
901979 902365 902383 902384 902713
902723 902727 902738 903698 903702
904126 904212 904294 904528 904586
904587 905018 905114 905221 905223
905308 905629 905707 905751 905948
906084 906303 906413 906564 906878
906919 907076 907370 907385 907513
907514 907601 907683 907713 907751
2717 - 910579 910580 910582
2727 - 910480 910490 910533
2737 - 910596 910605

पणजी

2803 - 900070

पटना

2901 - 903487 903552
2905 - 900449 900455 900490 900516 900549
900570 900574 900584 900603 900604
900608 900609 900614 900617 900631
900677 900680 900681 900887 901072
901143 901145 901176 901182 901320
901407 901430 901522 901612 901747
901960 902172 902222 902235 902335
902385 902534 902931 903102 903128
903218 903356
2907 - 900007 900113 900131 900191 900248
900252 900290 900294 900360 900379
900401 900413 900743 900888 901020
901058 901073 901438 901508 901732
902047 902144 902207 902311 902438
902485 902598 902742 903154 903441

पूणे

3001 - 903897 904481 904620
3003 - 904073 904180
3005 - 901567 901718 901763 901792 901831
901865 901973 902640 902890 902923
903320
3007 - 900671 900872 901116 902022 902546
902981
3025 - 904738

शिलांग

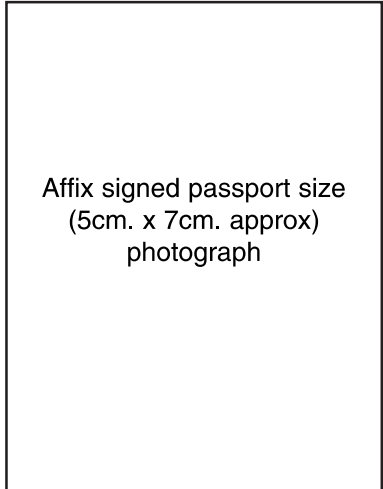
3803 - 900050

तिरुवनंतपुरम

3105 - 900363 900468 900497 900669 900810
900899 900908
3107 - 900087 900088 900092 900094 900488
900513 900815 900825
3137 - 901075

**RESERVE BANK OF INDIA
CENTRAL OFFICE**

DEPARTMENT OF ADMINISTRATION
AND PERSONNEL MANAGEMENT
MUMBAI -400001.



Tel. / Mob. No. : _____

ATTESTATION FORM

Warning

1. The furnishing of false information or suppression of any factual Information in the Attestation Form would be a disqualification and is likely to render the candidate unfit for employment in the Bank.
2. If detained, convicted, debarred, etc. subsequent to the completion and submission of this form, the details should be communicated immediately to the Bank or the authority to whom the attestation form has been sent earlier, as the case may be, failing which it will be deemed to be a suppression of factual information.
3. If the fact that false information has been furnished or that there has been suppression of any factual Information in the attestation form, comes to notice at any time during the service of a person, his/her services would be liable to be terminated without any notice or compensation In lieu thereof.

1. Name in full (in block capitals) with aliases, if any. (Please indicate if you have added or dropped at any stage any part of your name or surname)	Surname Name
2. Present address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town)	
	PIN <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/>
3. (a) Home address in full (i.e. Village, Thana and District or House Number Lane/Street/Road andTown and name of District Headquarters).	(a)
	PIN <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/>
(b) If originally a resident of Pakistan the address in that country and the date of migration to Indian Union.	(b)
	PIN <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/>

4. Particulars of places (with periods of residence) where you have resided for more than one year at a time during the preceding five years. In case of stay abroad (including Pakistan), particulars of all places where you have resided for more than one year after attaining the age of 21 years, should be given.

From	To	Residential addresses in full (i.e. Village, Thana & District or House No., Lane/Street Road & Town)	Name of the District Headquarters of the place mentioned in the preceding column
Mth	Yr.	Mth	Yr.

-
- (b) If the previous employment was under the Government of India/a state Government/an Undertaking owned or controlled by the Govt. of India or a State Government/an Autonomous Body/a University/a local Body:

If you had left service on giving a month's notice under rule 5 of the Central Civil Services (Temporary Service) Rules, 1949, or any similar corresponding rules, were any disciplinary proceedings framed against you, or had you been called upon to explain your conduct in any matter at the time you gave notice of termination of service, or at a subsequent date, before your services actually terminated?

-
12. (a) Have you ever been arrested, prosecuted, kept under detention or bound down/fined, convicted by a court of law for any offence, or debarred/disqualified by any Public Service Commission or any institution from appearing at its examination/selection or debarred from any examination, rusticated by any University or any other educational authority/institution?
- (b) Is any case pending against you in any court of law, University or any other educational authority/institution at the time of filling up this attestation form?

(If the answer to (a) or (b) is 'Yes' full particulars of the case, arrest, detention, fine, conviction, sentence, etc. and the nature of the case pending in the Court/University/Educational authority etc. at the time of filling up this form should be given)

(Note : Please also see the 'Warning' at the top of this attestation form)

13. References
Names and addresses of: (1)
- (a) two responsible persons of your locality (OR)
- (b) two persons to whom you are known

PIN

The references should be other than relatives and should be known to you for more than three years (2)

PIN

I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government/Bank.

Date

Signature of candidate

Place:

(NOTE : PLEASE DO NOT LEAVE ANY COLUMN AND SUBCOLUMN BLANK/UNFILLED. YOU MUST WRITE EITHER 'YES' OR 'NO'. DO NOT WRITE NOT APPLICABLE)

P.T.O.

IDENTITY CERTIFICATE

Certificate to be signed by any one of the following

- (i) Gazetted Officers of Central or State Government;
- (ii) Members of Parliament or State Legislature belonging to the Constituency where the candidate or his/her parent / guardian is ordinarily resident;
- (iii) Sub-Divisional Magistrates/Officers;
- (iv) Tehsildars or Naib/Deputy Tehsildars authorised to exercise magisterial powers;
- (v) Principals and Head Masters of the recognised School/College/Institution where the candidate studied last;
- (vi) Block Development Officers;
- (vii) Post-Masters; and
- (viii) Panchayat Inspectors.

Certified that I have known Shri/Shrimati/Kumari _____
son/daughter of Shri _____ for the last _____ years _____
months and that to the best of my knowledge and belief the particulars furnished by him/her are correct.

Signature _____

Designation or Status _____

& address _____

Place : _____

(Rubber stamp of office)

Date : _____

TO BE FILLED BY THE OFFICE

Name, designation and address
of the appointing authority.

Reserve Bank of India

Post for which the candidate is being
considered.:

RESERVE BANK OF INDIA SERVICES BOARD
BYCULLA
MUMBAI - 400 008.

Affix a
signed latest
passport size
photograph

BIO - DATA FORM

POST APPLIED FOR _____ MEDIUM OF INTERVIEW : _____ ROLL NO. _____

1. Name in full Shri/Smt/Kum. _____
 (As recorded in Matriculation or equivalent certificate; in case of change in name, please produce necessary documentary evidence)

2. Present Postal address : _____ Nearest Railway Station : _____

3. Father's/Husband's name and Occupation : _____

4. Category :
 (Tick (✓) the appropriate box) in case of
 a) SC/ST, indicate Caste / Sub-caste / Tribe SC ST OBC GENERAL
 b) Physically Handicapped Candidate Orthopaedically handicapped Hearing impaired Visually handicapped

4A. Whether you belong to minority community? : Yes / No.
 If so please indicate which community : Buddhist/Christian/Muslim/Sikh/Zoroastrain

5. Nationality : _____

6. Ex-serviceman : Yes / No Migrant : Yes / No Staff : Yes / No

7. Date of Birth in Christian Era : _____

8. Academic/Technical/Professional qualifications
 (Matriculation / S.S.C. Examination onwards)

Examina- tions Passed	College / School	Year of Pass- ing	Examining Body (Board / University etc.)	Main Subject	No. of attempts made	Exact % of marks with fractions	Class Grade* and Rank
1.							
2.							
3.							
4.							
5.							
6.							

* In case of Grade exact numerical equivalent to be supported by a certificate from appropriate authority.

9. (a) Particulars of very high academic or professional qualifications/experience of value to the Bank.

(b) *Gross Salary per month drawn from previous / existing employer (As shown in column 13)

(c) Whether on the basis of (a) & (b) the candidate would desire to have advance increment/s in the pay scale offered, if selected. If so, how many and the justification for the request.

10. Particulars of Prizes / Medals / Scholarships obtained

11. Proficiency in sports / extra curricular activities
(Indicate credits & distinctions obtained, if any)

12. Knowledge of Languages other than English (Indicate by a tick (✓) mark)

Language	Can speak	Can read	Can write	Examination passed, If any

13. Particulars of present and previous employment

Name & Address of employer	Period		Designation and nature of duties	Gross Salary drawn p.m.	Reason for leaving
	From	To			

14. Previous attempts for recruitments for posts advertised by Reserve Bank of India Services Board

- (a) Name of the Post
(b) Date of Examination
(c) Whether called for interview and the final result.

15. Have you ever been debarred or disqualified by any Public Service Commission / any other Recruitment Board including **R.B.I. Services Board** for any of their Examinations/Selections? If answer to above is "Yes" give details Yes / No

16. (a) Are you free from debt? Yes / No
(b) If you are under liability to repay money advanced by any institution or party for your education or for any other purpose, state the particulars. If answer to (a) is "No" answer question (b) clearly

17. Additional particulars which the candidate may like to furnish

18. Particulars of copies of certificates enclosed :

- | | |
|----|----|
| 1. | 4. |
| 2. | 5. |
| 3. | 6. |
-

I certify that the particulars furnished above are true, correct and complete to the best of my knowledge and belief. I also certify that I fulfill the eligibility criteria laid down for the post in the relative advertisement in all respects. I am not aware of any circumstances which might impair my fitness for employment in the Bank.

Place :

Date :

Signature of Candidate

घोषणा / DECLARATION

"मैं _____ पुत्र/पुत्री श्री _____
निवासी ग्राम/कस्बा/शहर _____ जिला _____ राज्य _____ एतद्वारा
यह घोषित करता/करती हूँ कि मैं _____ समुदाय का/की हूँ जो कि कार्मिक और
प्रशिक्षण विभाग के दिनांक 08-09-1993 के कार्यालय - ज्ञापन सं. 36012/22/93-स्था. (एस.सी.टी.) में निहित
आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत-सरकार द्वारा एक पिछड़े वर्ग के रूप में मान्य है। मैं
यह भी घोषित करता/करती हूँ कि मैं दिनांक 08-09-1993 के उपर्युक्त संदर्भित कार्यालय - ज्ञापन की अनुसूची के
कॉलम-3 में उल्लिखित व्यक्तियों/वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।"

I, _____ son/daughter of Shri _____
resident of Village/Town/City _____ District _____ State _____
hereby declare that I belong to the _____ community which is recognised as a
backward class by the Government of India for the purpose of reservation in services as per
orders contained in Department of Personnel and Training Office Memorandum No. 36012/22/
93-Estt. (SCT) dated September 08, 1993. It is also declared that I do not belong to persons/
sections (Creamy Layer) mentioned in column 3 of the Schedule to the above referred Office
Memorandum dated September 08, 1993.

हस्ताक्षर/Signature

नाम/Name :

पता/Address :

Form of Certificate to be produced by Other Backward Classes

This is to certify that Shri / Smt. / Kum. _____
Son / Daughter of _____ of Village _____
District / Division _____ in the _____
state _____ belongs to the _____ community
which is recognised as a backward class under the Government of India,
Ministry of Welfare Resolution No. 12011 / ⁶⁸88-93/BCC (C), dated 10th Sept. 1993
published in the Gazette of India Extra-ordinary Part I Section I dated 13th Sept. 1993.
Shri./Smt./Kum. _____ and/ or his family
ordinarily reside(s) in the _____ Dist./Divn. of the State. This is also to
certify that he/she does not belong to the persons/sections (creamy Layer)
mentioned in column 3 of the Scheduled to the Government of India, Department of
Personnel & Training O. M. No. 36012/22/93-Estt. (SCT), dated 8.9.1993.

Dated :

District Magistrate
Deputy Commissioner etc.✦

Seal

-
- ✦ (a) District Magistrate/Additional District Magistrate / Collector / Deputy Commissioner / Additional Deputy Commissioner/Deputy Collector/Ist Class Stipendary Magistrate / Sub-Divisional Magistrate/ Taluka Magistrate/Executive Magistrate/Extra Assistant Commissioner (not below the rank of Ist Class Stipendary Magistrate).
 - (b) Chief Presidency Magistrate/Additional Chief Presidency Magistrate/ Presidency Magistrate
 - (c) Revenue Officer not below the rank of Tehsildar ; and
 - (d) Sub-Divisional Officer of the area where the candidate and/or his family normally resides.

- Note :** i) The term 'Ordinarily' used here will have the same meaning as in Section 20 of the Representation of the people Act, 1950.
- ii) Where the certificates are issued by Gazetted Officers of the Union Government or State Government they should be in the same form but Countersigned by the District Magistrate of Deputy Commissioner (Certificates issued by Gazetted Officers and attested by District Magistrate/ Deputy Commissioner are not sufficient).

FORM OF SC / ST CASTE CERTIFICATE

Form of Certificate to be produced by a candidate belonging to Scheduled Caste or Scheduled Tribe in support of his/her claim

This is to certify that Shri / Shrimati / Kumari+ _____
_____ Son / Daughter+ of _____
of Village / Town+ _____ in District / Division+ _____
_____ of the State/Union Territory+ _____
_____ belongs to the _____ Caste / Tribe+ which
is recognised as a Scheduled Caste / Scheduled Tribe+
under :

- The Constitution (Scheduled Castes) Order, 1950.
- The Constitution (Scheduled Tribes) Order, 1950.
- The Constitution (Scheduled Castes) (Union Territories) Order, 1951.
- The Constitution (Scheduled Tribes) (Union Territories) Order, 1951.
- (As amended by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956, the Bombay Reorganisation Act, 1960, the Punjab Reorganisation Act, 1966, the State of Himachal Pradesh Act, 1970, the North Eastern Areas (Reorganisation) Act, 1971 and the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976.)
- The Constitution (Jammu & Kashmir) Scheduled Castes Order, 1956.
- The Constitution (Andaman & Nicobar Islands) Scheduled Castes Order, 1959 as amended by Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 1976.
- The Constitution (Dadra & Nagar Havelli) Scheduled Castes Order, 1962.
- The Constitution (Dadra & Nagar Havelli) Scheduled Tribes Order, 1962.
- The Constitution (Pondicherry) Scheduled Castes Order, 1964.
- The Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967.
- The Constitution (Goa, Daman & Diu) Scheduled Castes Order, 1968.
- The Constitution (Goa, Daman & Diu) Scheduled Tribes Order, 1968.
- The Constitution (Nagaland) Scheduled Tribes Order, 1970.
- The Constitution (Sikkim) Scheduled Castes Order, 1978.
- The Constitution (Sikkim) Scheduled Tribes Order, 1978.

% 2. Applicable in the case of Scheduled Castes / Scheduled Tribes persons who have migrated from one State / Union Territory Administration.

This certificate is issued on the basis of the Scheduled Caste / Scheduled Tribe Certificate issued to Shri / Shrimati+ _____
Father/Mother of Shri/Shrimati/Kumari+ _____
of Village / Town+ _____ In District/Division+ _____ of State/Union Territory+ _____ who belong to the _____ Caste/Tribe+ which is recognised as a Scheduled Caste/Scheduled Tribe+ in the State/Union Territory+ _____ issued by the _____ (name of prescribed authority) vide their No. _____ dated _____

% 3. Shri/Shrimati/Kumari+ _____ and/or+ his / her+ family ordinarily reside(s) in village / town+ _____ of _____ District/Division+ of the State/Union Territory+ of _____

Place _____ State _____ Signature _____
Union Territory
Date _____ ++ Designation _____
(with Seal of Office)

- + Please delete the words which are not applicable.
- Please quote specific presidential Order.
- % Delete the paragraph which is not applicable.

Note : The term "Ordinarily reside(s)" used here will have the same meaning as in section 20 of the Representation of the peoples Act, 1950.

- ++ List of authorities empowered to issue Scheduled Caste/Scheduled Tribe Certificates :
1. District Magistrate / Additional District Magistrate Collector / Deputy Commissioner / Additional Deputy Commissioner / Deputy Collector / 1st Class Stipendary Magistrate / City Magistrate / + Sub-Divisional Magistrate / Taluka Magistrate / Executive Magistrate / Extra Assistant Commissioner.
+ (not below the rank of 1st class Stipendary Magistrate.)
 2. Chief Presidency Magistrate / Additional Chief Presidency Magistrate/Presidency Magistrate.
 3. Revenue Officers not below the rank of Tahesildar.
 4. Sub-Divisional Officer of the area where the candidate and/or his family normally resides.
 5. Administrator / Secretary to Administrator / Development Officer (Lakshadweep Islands).